## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:653 ANSWERED ON:23.11.2009 CASES OF DRUG ABUSE Panda Shri Baijayant

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of cases of drug abuse brought to the notice of the Government during the last three years and the current year, Statewise;

(b) The details of the action taken by the Government on these cases; and

(c) the number of de-addiction centers opened in each State/UT during the above perios?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) to (c): The Ministry of Social Justice and Empowerment, as the Nodal Ministry for drug demand reduction programmes, has been implementing the Scheme for Prohibition of Alcoholism & Substance (Drugs) Abuse to provide a whole range of services including awareness generation, identification, treatment and rehabilitation of addicts through Voluntary Organizations. Presently, under the Scheme, 362 NGOs are being funded for running 401 Treatment-cum-Rehabilitation Centres all over the country. A statement showing approximate number of persons registered in the centers supported by the Ministry for de-addiction services during the last three years and the number of de-addiction centres sanctioned during the same period is at Annexure.